

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 273
434/241/ND/2018
COMP.APPL/561/2020, COMP.APPL/440/2020, COMP.APPL/417/2020
COMP.APPL/585/2020

IN THE MATTER OF:

Sh. Anupam Gupta And Another ... **Applicant/Petitioner**
Versus
M/s. Overseas ... **Respondent**
Courier Service (India) Pvt. Ltd. & Others

Under Section: 241

Order delivered on 24.02.2021

CORAM:


SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT: Mr. Gaurav Juneja, Adv. and Mr. Mohit Oommen, Adv. (For the Respondents)

ORDER

Renotify this case on 7th April, 2021.



(T.S.Singh)
Court Officer